**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No.66/KB/ 2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		Sumitra Metals (P) Ltd & Ors  391(2)394		
) ;	SANJIB DANN. ADVOCATE		APPICANTS	12 1 2018
₹.	TIAIN.	LA	% RD (ER) Minstry of Corporate Affairs	16.)·18

## ORDER

Ld. Counsel for the petitioner and Dy. Director, RD (ER), Ministry of Corporate Affairs is present.

Ld. Counsel for the petitioner prayed for time for filing supplementary affidavit. Prayer is allowed. Supplementary Affidavit may be filed within 15 days from today. Petitioner is directed to file synopsis by that time.

List on 16.02.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)

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